

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1967
ANSWERED ON MONDAY, THE 19th DECEMBER, 2022
AGRAHAYANA 28, 1944 (SAKA)**

VACANCIES IN SFIO

QUESTION

**1967. SHRIMATI GODDETI MADHAVI :
DR. TALARI RANGAIAH:**

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the number of sanctioned post and vacancies in the Serious Fraud Investigation Office (SFIO) at present;**
- (b) the total number of cases pending before the SFIO at present;**
- (c) whether the large number of vacancies has affected the functioning of SFIO and increased pendency of cases; and**
- (d) if so, the details thereof and the corrective steps taken by the Government to address the problem?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) At present, total sanctioned posts are 238. Out of which, 88 posts are filled and 150 posts are vacant.

(b) to (d): At present, there are 92 cases under investigation by the different units of SFIO across the country. These are cases of serious and complex fraud which require thorough and in-depth investigation including data gathering from different agencies and across different companies. Efforts are continuously made by the SFIO to complete investigations in a time bound manner.

Out of 238 sanctioned strength, 105 additional posts have been recently approved by the Government in February 2021. A large number of posts are meant to be filled up on deputation basis which are usually conducted through Union Public Service Commission (UPSC). This whole process takes some time and efforts are continuously made to fill up these posts in close coordination with UPSC.
